

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-49/2000/155 /A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Chandan Das,
Member, MACT No. 2,
Kamrup(M), Guwahati.

Dated Guwahati the 6th January, 2023

Sub: **Casual leave.**

Ref:- Your letter No. MACT2K/2022/6394/22, dtd. 04.01.2023,

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 06.01.2023**, as prayed for. The Presiding Officer/Member, STAT & MACT No. 1, Kamrup(M), Guwahati and in his absence to the Member, MACT No. 3, Kamrup(M), Guwahati would remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-49/2000/155-156-157-158/A, dated , 06-1-2023

Copy to:

1. The Presiding Officer/Member, STAT & MACT No. 1, Kamrup(M), Guwahati.
2. The Member, MACT No. 3, Kamrup(M), Guwahati.
3. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Rohit